

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 305 of 2013 & IA 399 of 2013 & 194 of 2014

Dated : 12th August, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Steel Authority of India Ltd. ... Appellant(s)

Versus

Damodar Valley Corporation & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Shri Rajiv Shankar Dvivedi
with S.K. Sarkar

Counsel for the Respondent(s) :

ORDER

Learned counsel for the appellant has filed I.A. No. 194 of 2014 for modification. He seeks some time.

Accordingly, the matter may be put up for hearing on **26th August, 2014.**

**(Justice Surendra Kumar)
Judicial Member
rkt**

**(Rakesh Nath)
Technical Member**